

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Miscellaneous Application No.70104 of 2023

(Filed by the appellant for change of cause title)

IN

Service Tax Appeal No.55805 of 2013

(Arising out of Order-in-Appeal No.106-ST/Meerut-I/2011 dated 30/10/2012 passed by Commissioner (Appeals) Customs, Central Excise & Service Tax, Meerut)

M/s Vodafone Mobile Services Ltd.,

(493, Mangal Pandey Nagar, University Road, Meerut)

VERSUS

.....Appellant

Commissioner of Central Excise, Meerut-I

....Respondent

(Mangal Pandey Nagar, Meerut-I)

APPEARANCE:

Shri Prakhar Shukla, Advocate for the Appellant

Shri Manish Raj, Authorised Representative for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

MISCELLANEOUS ORDER NO.70102/2023

FINAL ORDER NO.70170/2023

DATE OF HEARING : 02 November, 2023

DATE OF DECISION : 02 November, 2023

P.K. CHOUDHARY:

The present Miscellaneous Application is filed by the Appellant for change in cause title under the circumstances that the name of the Company was changed to 'M/s Vodafone Idea Limited-E-5, Sector-63 Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, as evidence, he annexed various Orders with Miscellaneous Application.

2. In view of the submissions as made by the Learned Advocate and the documents submitted, we allow the change in cause title in Appellant's name to 'M/s Vodafone Idea Limited E-

5, Sector-63, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301'. Registry is directed to note the change in cause title for listing in the cause list.

3. Further, the Appellant has filed a copy of Form No.SVLDRS-4, which is discharge Certificate for full and final settlement of Tax Dues under Section 127 of the Finance (No.2) Act, 2019 read with Rule 9 of Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019.

4. Accordingly, the Appeal of the Appellant is dismissed as withdrawn under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019.

(Dictated and pronounced in open court)

(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

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